

2025
HIGH COURT AT CALCUTTA
APPELLATE SIDE

NOTIFICATION

No. 5480–R(R&M)

Dated 1st day of August, 2025

In furtherance of the advertisement No. 3861-RG dated 23.05.2025 and Notification No. 4371-R (R&M) dated 25.06.2025 of the Appellate Side Establishment with regard to filling up three (03) posts of **Software Developers** on purely contractual basis, on the *Appellate Side Establishment* and in view of the Viva-voce/Interview held on 30.06.2025 in the said process of selection to fill up the declared vacancies, the following merit-wise result of the candidates, prepared according to the marks obtained by them **in descending order** who appeared in the said viva-voce/interview, is being published below for general information and the first **one (01)** candidate of this Merit-wise list (*Serial no.1*) is selected and recommended for appointment on purely contractual basis to the aforesaid post of **Software Developer** on the Appellate Side Establishment against the declared vacancy as per existing Government Orders/Memos, if any and extant rules.

MERIT-WISE RESULT

Sl. No.	Name of the Candidates	Viva-voce/Interview (Full Marks- 50)			Total Marks obtained (Out of 50)	Remarks* (Qualifying Marks = 20 i.e. 40% of 50 marks)
		Marks awarded by Ld. Registrar (IT)	Marks awarded by Senior Technical Director, NIC	Marks awarded by Senior Programmer	D = A+B+C/3	
		A	B	C	D	
1.	Partha Sakha Adhikary	28	25	35	29.33	Q
2.	Payel Mondal	30	14	12	18.67	-
3.	Anjali Roy	25	15	10	16.67	-
4.	Anirban Dass Dass	23	14	07	14.67	-
5.	Ayan Bose	20	15	07	14.00	-

*N.B.: 'Q' denotes qualified.

The 1st August, 2025

By Order

Sd/-
Registrar
(Recruitment & Management)
High Court, Appellate Side, Calcutta